

करने के लिए ताकि उनको और फ़ैसलिटीज़ मिल जाये और वे अपने मुल्क में रहे। फाइनेंस मिनिस्ट्री से हमारी बातचीत चल रही है। उनको हम ने लिखा है इस बारे में ताकि और उनको फ़ैसलिटीज़ मिल जाय। बाकी और कोई डिफिकल्टी उसमें नजर नहीं आई है।

SHRI JAGANNATH RAO: Sir, in the statement it is said that Government are contemplating to bring forward a legislation to prevent these officers from going to foreign countries. One way would be to offer them good terms. I would like to know the thinking of the Government in this regard.

SHRI CHAND RAM: I have already said that we are thinking of exempting them from the payment of income tax. That is one thing. Moreover, we are thinking of giving them further facilities. We are considering that question also.

Mode of Production of T.V. Films

*868. **SHRI DHARMA VIR VASISHT:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the mode of production of T.V. films shown in its daily programmes on various topics; and

(b) whether privately produced films are also exhibited; if so, under what conditions and circumstances together with the nature of payments made therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A statement is laid on the Table of the House.

Statement

The films telecast by Doordarshan are either produced by its own staff or obtained from outside sources on

payment of royalty or on outright purchase basis.

Privately produced films are also telecast provided they meet the requirements of Doordarshan. Such films are screened by Doordarshan to supplement its programmes. They are either purchased on outright basis for a specific period or hired on royalty basis. The payment is regulated under the following rates;

I On Royalty Basis

1. Feature Films:

(i) Hindi Films:

Release period of the films

(a) up to three years.—Rs. 8,500/- per screening.

(b) three to five years.—Rs. 7,500/- per screening.

(c) five to seven years.—Rs. 4,000/- per screening.

(d) seven to ten years.—Rs. 3,000/- per screening.

(e) ten years and above.—Rs. 2,500/- per screening.

(ii) Regional feature films:

Rs. 2,000/- per screening.

(iii) Outstanding/Award winning films:

Rs. 8,500/- per screening.

2. Childrens' Films Society:

(i) for films of 5 minutes or less.—Rs. 200/- per screening.

(ii) films between 5 to 15 minutes.—Rs. 350/- per screening.

(iii) films above 15 minutes for next 15 minutes or part thereof.—Rs. 350/- per screening.

3. Documentaries produced by Films Division and others:

(a) upto 15 minutes.—Rs. 250/- per screening.

(b) more than 15 minutes.—Rs. 500/- per screening.

II. On outright purchase basis:

(i) Films produced by individual outstanding Producers:

Rs. 20/- to Rs. 50/- per foot for black and white film on outright purchase basis depending on the following factors:—

- (a) Cost of raw-stock.
- (b) Involvement of equipments.
- (c) Booking of Artists.
- (d) Director's fee.
- (e) Technician's fee.
- (f) Music Director's fee.
- (g) Fee for Musicians.
- (h) Fee for Script.
- (i) Fee for research.
- (j) Other expenses for technical facilities.
- (k) Locations involved.
- (l) Animation if involved.
- (m) Doordarsha's long term interest.

Where colour films were commissioned with a view to using them in India and also for circulation to foreign TV net works on exchange basis, the costing of such films was done by a specially appointed committee.

(ii) Foreign films:

These films are purchase on outright basis for specific period or hired on royalty basis. The payment is negotiated with the producers keeping in view the international rate structure which varies from agency to agency and film to film.

श्री बर्मबीर बशिष्ठ : मंत्री महोदय ने यह कहा है कि हिन्दी फीचर फिल्म जो तीन वर्ष से रिलीज हुई है उनके लिए 8500 रुपये पर स्क्रीनिंग का रेट है और इसी तरह से इस

साथ से ज्यादा के लिए 2500 रुपये पर-स्क्रीनिंग का है। मैं यह ब्रुछना चाहता हूँ कि रीजनल फिलम्स के लिए जो आपने 2 हजार रुपये रखा है पर-स्क्रीनिंग इस दर भी कोई रिलीज का धरर होना कि कितने दिन से रिलीज हुई फिल्म के लिए यह है ?

श्री लाल कृष्ण शर्माजी : सामान्यतया जब तक कार्नामियल एक्सप्लायटेसन नहीं हो जाता तब तक लोग बेते नहीं हैं और रिलीज के बारे में हिन्दी के लिए तो यह बनाना पड़ा, उसके बारे में नहीं है। मैं और जानकारी कर लूंगा।

श्री बर्मबीर बशिष्ठ : चील्ड्रेन्स फिल्म के बाबत आप ने लिखा है कि 5 मिनट या इससे कम के लिए 200 रुपये पर स्क्रीनिंग और पांच से पन्द्रह मिनट तक के लिए साढे तीन सौ रुपये पर स्क्रीनिंग है। तो इसमें कलर्ड फिल्म भी शामिल हैं या सिर्फ सादी फिल्मों के लिए ही यह है ? इसके साथ ही मैं यह भी जानना चाहता हूँ कि आउटरराइट परचेज बेसिस पर लेने की बात जो आपने कही वह किन बातों को देखकर फिल्म को आउटरराइट परचेज करते हैं या रायल्टी पर लेते हैं, यह भी जरा बताने की कृपा करें।

श्री लाल कृष्ण शर्माजी : चिल्ड्रेन्स फिल्म के बारे में ब्लैक एंड व्हाइट और कलर्ड दोनों के लिए है। जहाँ तक आउटरराइट परचेज का सवाल है वह उसकी उपयोगिता को देख कर, और उसका कितना एक्सप्लायटेसन किया जा सकता है, उसका एन्वयूरिंग इन्डेक्ट कितना है, कितने समय तक उसका उपयोग होगा, उसके आधार पर तय किया जाता है।

श्री नवाब सिंह चौहान : इस सदन में पहले भी प्रश्न उठाया गया है कि "इन्डस बैली टू इन्डिया गांधी" फिल्म के बारे में परम्पराओं और नियमों के बिना पचास साल के लिए

कंट्रेक्ट किया गया, जबकि सिनेमा और फिल्म के लिए पचास साल का कंट्रेक्ट नहीं किया गया। उसके लिए बहुत अधिक रुपया दिया गया। और साथ ही जिस दिन कंट्रेक्ट हुआ उसी दिन उसका पूरा पेमेंट हो गया। यह नियम विरुद्ध था। ऐसा पहले कभी नहीं हुआ है। जो कमेटी सुकरंर की गई थी, उसमें डी० जी०, टी० बी० भी शामिल थे। मैं यह जानना चाहता हूँ कि यह जो नियमों और परम्पराओं के विरुद्ध कार्यवाही की गई थी, क्या इसकी कुछ जांच की जायेगी और जो लोग उसके लिए जिम्मेदार हैं, उन्हें दंडित किया जायेगा।

श्री लाल कृष्ण शर्माबायी : इस विषय में इस सदन में विस्तार से चर्चा हो चुकी है। मैंने तब भी बताया था कि इस फिल्म को लेने का फैसला एक कमेटी ने किया था, जिसमें डी० जी०, दूरदर्शन चल्कर थे, लेकिन जायंट सेक्रेटरी, फिनांस भी थे, और तत्कालीन फिनांस मिनिस्टर ने उसकी स्वीकृति दी थी।

SHRI O. V. ALAGESAN: I do not have the statement before me but I understand that there is some sort of discrimination between what you pay to a Hindi feature film and a regional feature film, that is film in other languages than Hindi. They give Rs. 8000 or 8500 to a Hindi feature film and only Rs. 2000 to a regional film; for films which get awards they give Rs. 8500. This any ordinary Hindi feature film is equated to an award film in other languages. Why is this discrimination made? That means the government is partial to Hindi film industry as against other language film industry. Why is this discrimination made?

SHRI L. K. ADVANI: There is no discrimination. It is of course true that certain films, Hindi films have a

wider field and there is greater demand for viewing; in the case of regional films it is restricted.

Proper functioning of A.I.R. stations

*869. SHRI K. MALLANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether power and clarity of foreign radio stations are impressive;

(b) whether Government are aware that our radio stations are not properly audible and cannot clearly relay good quality music with the precision they deserve and the same film song heard on Radio Ceylon is more enchanting than heard on Vijayawada Station; and

(c) if so, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir. Several foreign radio stations which are equipped with high power transmitters provide clear reception in India.

(b) and (c). The programmes radiated on MW transmitters from the radio stations in the country are properly audible and are of good quality within the primary service area of individual transmitters. The quality and reception of these transmitters outside the primary service area may not be satisfactory.

The reception of Radio Ceylon Commercial Service programmes which are beamed to India on short-wave channels could be better at certain locations in India which are outside the primary service area of the mediumwave transmitters in the country including those at Vijayawada.

SHRI K. MALLANNA: The hon. Minister has almost admitted these